

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject: Promotion in the Jammu and Kashmir Law Officers (Gazetted) Service.

Reference : J&K Public Service Commission's No. JKPSC-DPS/16/2025-05(7655407) dated 05.08.2025.

Government Order No.10973-JK(LD) of 2025.
Dated. 29 -08- 2025.

As recommended by the Jammu and Kashmir Public Service Commission/ Departmental Promotion Committee, sanction is hereby accorded to promotion of Ms. Gufran Afroz Banday, Senior Law Officer as Additional Secretary to Government in the Jammu and Kashmir Law Officers (Gazetted) Service in the Pay Level -12 (78800-209200) notionally w.e.f. 15.07.2025 and regularly with immediate effect.

The Officer upon promotion shall continue at her present place of posting till further Orders.

This Order shall be subject to the outcome of WP (C) No.2939/2024,2938/2024 and connected matters, pending before the Hon'ble High Court of Jammu and Kashmir at Jammu.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No.LAW-Estt/40/2025-10

Dated. 29 -08-2025

Copy to the :-

1. Commissioner Secretary to Government, General Administration Department.
2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Director Litigation, Jammu/ Kashmir.
4. Director Urdu Coordination Cell, Srinagar.
5. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
6. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
7. Concerned officer for information.
8. Incharge Website, Department of Law, Justice and PA.
9. Government Order file
10. Concerned file.


(Reyaz Ali Bhat)
Deputy Legal Remembrancer
29/08/25